## GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2086 ANSWERED ON:12.08.2011 RESERVATION IN ANGANWADI CENTRES Kishor Shri Kamal

## Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi Supervisors/ Workers/ Helpers belong to the Scheduled Castes/ Scheduled Tribes/ Other Backward Classes, State-wise:
- (b) Whether the provisions of reservation in employment is also applicable in the recruitment of these employees in Anganwadi Centres;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

## **Answer**

## MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

- (a): The Integrated Child Development Services (ICDS) Scheme is a Centrally Sponsored Scheme implemented by States/UT Administrations. Community-wise information in respect of Supervisor, Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) is not maintained by the Government.
- (b) to (d): The ICDS guidelines for selection of AWWs/AWHs provide that she should be a lady from the local village and acceptable to the local community. Special care should be taken in her selection so that the children of scheduled caste and other weaker sections of the society are ensured free access to Anganwadi. Since AWWs and AWHs are honorary workers and do not hold civil posts, provision of reservation for SC/ST has not been specifically stipulated.